

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

RA-35/2000 in OA-1063/95

New Delhi this the 12th day of March, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A) Hon'ble Dr. A. Vedavalli, Member(J)

Sh. O.P. Chadha, R/o 20, Samrat Enclave, Deelhi-34.

.... Review Applicant

(through Sh. N. Ranganathaswamy, Advocate)

## Versus

- Union of India through the Secretary, Ministry of Law, Justice & Company Affairs, 4th Floor, Shastri Bhawan, New Delhi-1.
- The Secretary, Deptt. of Company Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
- The Addl. Secretary, Deptt. of Pension & Pensioners Welfare, New Delhi.

.... Respondents

(through Sh. M.K. Bhardwaj, Advocate)

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Sh. Ranganathaswamy seeks permission to withdraw RA-35/2000 upon instruction from his client. The aforesaid RA is dismissed as withdrawn.

(Dr. A. Vedavalli) Member(J) (S.R. Adige) Vice-Chairman(A)

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